

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 131/BB/ 2017	-	Admission	Rule- 4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna (India) Projects Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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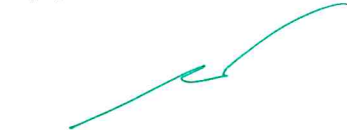
N.K. Dilip
S. Raghunandan
M.G. Nanjappa
Vivek B.S.
—Advocates
Tanna degal
Bangalore


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ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry raised some objections. Petitioner Counsel to comply the same. List it on 01/12/2017.


Member (T)


Member (J)